

THIS IS A PUBLIC ANNOUNCEMENT FOR INFORMATION PURPOSES ONLY AND IS NOT A PROSPECTUS OR AN OFFER. IT DOES NOT CONSTITUTE AN INVITATION OR OFFER TO ACQUIRE, PURCHASE OR SUBSCRIBE TO SECURITIES UNDER THE SECURITIES AND EXCHANGE BOARD OF INDIA (ISSUE OF CAPITAL AND DISCLOSURE REQUIREMENTS) REGULATIONS, 2018, AS AMENDED ("SEBI ICDR REGULATIONS"). INITIAL PUBLIC OFFERING OF EQUITY SHARES ON THE MAIN BOARD OF THE STOCK EXCHANGES IN COMPLIANCE WITH CHAPTER II OF THE SEBI ICDR REGULATIONS. NOT FOR RELEASE, PUBLICATION OR DISTRIBUTION DIRECTLY OR INDIRECTLY, OUTSIDE INDIA.

PUBLIC ANNOUNCEMENT



(Please scan the QR Code to view the DRHP)



INDOGULF CROPSCIENCES LIMITED

Our Company was originally incorporated as "Jai Shree Rasayan Udyog Limited", a public limited company, under the provisions of the Companies Act, 1956, pursuant to a certificate of incorporation dated January 22, 1993, issued by the Additional Registrar of Companies, Delhi and Haryana, and was granted a certificate of commencement of business dated February 16, 1993 by the Registrar of Companies, Delhi and Haryana. Thereafter, the name of our Company was changed to "Indogulf Crops Sciences Limited" pursuant to a Board resolution dated March 19, 2015, and a special resolution passed by our Shareholders at the extraordinary general meeting dated April 2, 2015. A fresh certificate of incorporation dated April 28, 2015 was issued by the Registrar of Companies, Delhi and Haryana. For further details of change in name and the address of the Registered Office of our Company, see "History and Certain Corporate Matters" on page 260 of the draft red herring prospectus dated September 25, 2024 (the "DRHP"), filed with the securities and exchange board of India ("SEBI") on September 25, 2024.

Corporate Identity Number: U74899DL1993PLC051854

Registered and Corporate Office: 501, Gopal Heights Plot No – D-9, Netaji Subhash Place, New Delhi – 110034, Delhi, India.

Telephone: +91 11 4004 0417; Contact Person: Sakshi Jain, Company Secretary and Compliance Officer; E-mail: cs@groupindogulf.com; Website: www.groupindogulf.com

OUR PROMOTERS: OM PRAKASH AGGARWAL, SANJAY AGGARWAL, ANSHU AGGARWAL AND ARNAV AGGARWAL

CORRIGENDUM TO THE DRAFT RED HERRING PROSPECTUS DATED SEPTEMBER 25, 2024: NOTICE TO INVESTORS (THE "CORRIGENDUM")

This is with reference to the DRHP filed by our Company with SEBI and Stock Exchanges. Potential Bidders may note the following: In addition to the members of the Promoter Group disclosed in the section titled "Our Promoters and Promoter Group" on pages 287-290, "Shri Kishan Dass Prem Prakash (Agencies) Private Limited" also formed the part of the Promoter Group as on the date of the DRHP in accordance with Regulation 2(1)(pp) of the SEBI ICDR Regulations. Further, "HPM Chemicals and Fertilizers Limited" which is one of the Promoter Group entities of the Company, has inadvertently been disclosed as "HPM Industries Limited" ("Additional Promoter Group Entities"). Further please note that "HPM Industries Limited" does not form part of Promoter Group entities of our Company. Accordingly, all references to the term "Promoter Group" in the DRHP will include the Additional Promoter Group Entities. As on the date of the DRHP, the Additional Promoter Group Entities were in compliance with Regulation 5 of the SEBI ICDR Regulations, as applicable. The information in this Corrigendum supplements the information in the DRHP and the above are to be read in conjunction with the DRHP and accordingly, relevant references in the DRHP stand updated pursuant to the disclosures in this Corrigendum. This Corrigendum does not reflect the changes that have occurred between the date of filing of the DRHP with SEBI and the Stock Exchanges and the date hereof, and accordingly, does not include all the changes and/ or updates that will be included in the Red Herring Prospectus and the Prospectus. The DRHP will be suitably updated, pursuant to the aforementioned changes, in the Red Herring Prospectus and the Prospectus, as and when filed with RoC, the SEBI and the Stock Exchanges. All capitalised terms used in this Corrigendum shall, unless the context otherwise requires, have the meaning ascribed to them in the DRHP. This Corrigendum shall be made available to the public for comments, if any, for a period of 7 days, from the date of this Corrigendum. Our Company hereby invites the public to give their comments on the Corrigendum dated October 28, 2024 with respect to disclosures made in it. The members of public are requested to send a copy of their comments to SEBI, to the Company Secretary and Compliance Officer of our Company and/ or the BRLM at their respective addresses mentioned herein below. All comments must be received by SEBI and/ or pr our Company and/ or the BRLM and/ or the Company Secretary and Compliance Officer of our Company at their respective addresses mentioned herein below in relation to the Offer on or before 5:00 p.m. on November 4, 2024, i.e. the 7th day from the aforesaid date of the Corrigendum.

BOOK RUNNING LEAD MANAGER	REGISTRAR TO THE OFFER
 Investments Re-defined	
Systematix Corporate Services Limited The Capital, A-wing, No. 603-606, 6th Floor, Plot No. C-70 G Block, Bandra Kurla Complex, Bandra (East), Mumbai – 400 051, India Telephone: +91 22 6704 8000; E-mail: mb.ipo@systematixgroup.in Investor grievance E-mail: investor@systematixgroup.in Website: www.systematixgroup.in Contact person: Jinal Sanghvi / Kuldeep Singh SEBI registration number: INM000004224	Bigshare Services Private Limited Office No. S6-2, 6th floor, Pinnacle Business Park, Next to Ahura Centre Mahakali Caves Road, Andheri East, Mumbai – 400093, India Telephone: 022-62638200; E-mail: ipo@bigshareonline.com Investor grievance E-mail: investor@bigshareonline.com Website: www.bigshareonline.com Contact person: Vinayak Morbale SEBI registration number: INR000001385

All capitalized terms used herein and not specifically defined shall have the same meaning as ascribed to them in the DRHP

Date : October 28, 2024
Place : New Delhi

For INDOGULF CROPSCIENCES LIMITED
On behalf of the Board of Directors
Sd/-
Sakshi Jain
Company Secretary and Compliance Officer

INDOGULF CROPSCIENCES LIMITED is proposing, subject to applicable statutory and regulatory requirements, receipt of requisite approvals, market conditions and other considerations, to undertake an initial public offer of its Equity Shares and has filed the DRHP dated September 25, 2024 with SEBI and the Stock Exchanges on September 25, 2024. The DRHP shall be available on the website of SEBI at www.sebi.gov.in, on the websites of the Stock Exchanges i.e., BSE at www.bseindia.com, NSE at www.nseindia.com, the website of the BRLM, i.e. Systematix Corporate Services Limited at www.systematixgroup.in and the website of the Company at www.groupindogulf.com. Potential investors should note that investment in equity shares involves a high degree of risk and for details relating to such risk, see the section titled "Risk Factors" on page 30 of the DRHP. Potential investors should not rely on the DRHP filed with SEBI for making any investment decision. The Equity Shares offered in the Offer have not been and will not be registered under the U.S. Securities Act or any state securities laws in the United States, and unless so registered, may not be offered or sold within the United States, except pursuant to an exemption from, or in a transaction not subject to, the registration requirements of the U.S. Securities Act and in accordance with any applicable U.S. state securities laws. Accordingly, the Equity Shares are being offered and sold only outside the United States in 'offshore transactions' as defined in, and in reliance on Regulation S under the U.S. Securities Act and the applicable laws of the jurisdictions where such offers and sales are made.